

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**PETITION NUMBER** : CP(CAA)/42(CHE)/2023  
**APPLICATION NUMBER** : CA(CAA)/10(CHE)/2023  
**NAME OF THE PETITIONER** : CKR Retail Pvt Ltd  
**NAME OF THE RESPONDENT(S)** : --  
**UNDER SECTION** : Sec 230-232 of CA, 2013  
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**ORDER**

Ld. Counsel Ms.Swetha Subramanian for the Petitioner. Ld. Counsel Mr. Raj Jhabakh for the Income Tax Department. Ld. Counsel Ms. Nandini Agarwal for the RD.

Case Heard.

**Reserve for Orders.**

-Sd-  
**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

-Sd-  
**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**

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